

## **COUNCILS ACT, 1904**

**26 of 1904**

**[15th August, 1904]**

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1. Repeal of certain words in 37 and 38 Vict., c. 91
2. Short title

## **COUNCILS ACT, 1904**

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**[15th August, 1904]**

An Act to amend the Councils Act, 1874. Be it enacted by the King's most Excellent Majesty, by and with the advice and consent of the Lords Spiritual and Temporal, and Commons, in this present Parliament assembled, and by the authority of the same, as follows:

### **1. Repeal of certain words in 37 and 38 Vict., c. 91 :-**

In Section 1 of the Indian Councils Act, 1874 , the words "who shall be called the member of council for public works purposes," and in S.2 of the same Act the words "for public works purposes," are hereby repealed.

### **2. Short title :-**

This Act may be cited as the Indian Councils Act, 1904.